

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/511/IB/2018  
NAME OF THE PETITIONER(S) : RAI ISPAT PVT LTD  
UNDER SECTION : 10 RULE 7

S.No. Name (in Capital) Represented by Signature



(26)

[CP/511/IB/2018]

**ORDER**

None present. The Petitioner side was not present on the last two consecutive hearings dated 28.08.2018 and 25.09.2018. The Petitioner having remained absent for three hearings continuously, this Company Petition is hereby **dismissed for default.**

(S VIJAYARAGHAVAN)  
Member (Technical)

(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

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